

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.549/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Linkwise Tie-up Pvt.Ltd. & Ors.		
Ur	nder Section	230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KIRAN SHARMA, Pr.CS & Petitibner Knam Shalme 18/01/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(linan K.R.) Member (I)

Sd

(V.P.Singh) Member (I)

Sd